

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/28/2016  
NAME OF THE PETITIONER(S) : Industrial Venture Capital Ltd  
NAME OF THE RESPONDENT(S) : Archana Spinners Private Limited and 5 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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~~J. MANOJAKAR~~

~~Counsel for Respondent II~~

~~[Signature]~~

H. KARTHICK SESHADRI }  
V. HARI KUMAR }  
G. SUDHAKAR }  
8144230031

Counsel for  
Respondents

[Signature]

② For T.K. Bhaskar  
Shwetha Vasudevan  
9940563493

counsel for the  
petitioner

[Signature]

**ORDER**

Counsel representing both the parties are present. Counsel for respondents filed the status report and statement of accounts of R1 company and provided a copy of the same to the other side. Both the parties are directed to submit final arguments. Put up on **8/3/2017 at 10.30 A.M.**

  
**(Ch. Md. Sharief Tariq)**  
**Member (Judicial)**

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**